

(4)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/82/2016  
NAME OF THE PETITIONER(S) : N. Ramachandran  
NAME OF THE RESPONDENT(S) : Buildart Safety Glass Private Limited & 6 others  
UNDER SECTION : 397/398 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	K.S-Ramichandran P.C. M.K - DREETHIA. for KSR & Co	for Petitioner	M.K. Dreethia
2)	Chandramouli Prabhakar (S) R. Venkataradan	Counsel for Respondent No.2	Chandramouli (S) R. Venkataradan

**ORDER**

Counsel for petitioner present and prayed time stating that the matter is likely to be settled between the parties by way of a compromise. Counsel for respondents present. Time extended at request of both parties to place their proposal for settlement. Put up on 11.12.2017 at 10.30 A.M.

- sd -  
K Anantha Padmanabha Swamy  
Member (Judicial)